

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2257

ANSWERED ON:11.12.2015

Noodles by Ayurvedic Firm

Karadi Shri Sanganna Amarappa;Selvam Shri V. Panneer

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Food Safety and Standards Authority of India (FSSAI) has flagged the noodles recently launched by a private Ayurvedic firm of Uttarakhand;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to permit the said Ayurvedic firm to manufacture and sell noodles and other such products in the country; and

(d) if so, the details thereof and the corrective steps taken by the Government in this regard?

Answer

ANSWER

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) & (b): The Food Safety and Standards Authority of India has issued a notice to M/s Patanjali Ayurved Ltd. and M/s AkashYog Health Products Pvt. Ltd. on 19.11.2015 asking them to show cause as to why action should not be taken against them for violating the provisions of the Food Safety and Standards Act, 2006, Rules and regulations thereunder for manufacturing, relabeling and marketing Patanjali Atta Noodles without obtaining valid approvals.

(c) & (d): In view of reply to (a) and (b) above, the questions do not arise.